

Time : 3 Hours

Maximum Marks : 100

महत्वपूर्ण निर्देश / IMPORTANT INSTRUCTIONS

- अपेक्षित विवरण केवल "प्रश्न पत्र-सह-उत्तर पुस्तिका" के ऊपर दिये गये फ्लेप पर ही लिखें, अन्य किसी स्थान पर नहीं।
- "प्रश्न पत्र-सह-उत्तर पुस्तिका" (रफ कार्ड के पृष्ठ सहित) के अन्दर कहीं पर भी कोई पहचान विन्ह यथा, रोल नम्बर, नाम, पता, मोबाइल नम्बर / टेलीफोन नम्बर, देवताओं के नाम अथवा प्रश्न के उत्तर से असम्बंधित कोई भी शब्द, वाक्य एवं अंक लिखे जाने या अकित किये जाने को अनुचित साधनों का उपयोग माना जायेगा। ऐसा पाये जाने पर अभ्यर्थी की सम्पूर्ण परीक्षा में अभ्यर्थिता रद्द कर दी जायेगी।
- यदि कोई अभ्यर्थी परीक्षा केन्द्र पर व्यवधान उत्पन्न करता है या वीक्षण स्टाफ के साथ दुव्यवहार करता है अथवा वंचनापूर्ण कार्य करता है तो वह स्वयं ही अयोग्यता के लिए उत्तरदायी होगा। वह राजस्थान सार्वजनिक परीक्षा (अनुचित साधनों की रोकथाम) अधिनियम, 1992 के तहत दापिङ्क कार्यवाही हेतु भी उत्तरदायी माना जायेगा।
- प्रश्नों की संख्या और उनके अंक "प्रश्न पत्र-सह-उत्तर पुस्तिका" में अंकित किये गये हैं।
- प्रश्नों के उत्तर निरपवाद रूप से "प्रश्न पत्र-सह-उत्तर पुस्तिका" में प्रत्येक प्रश्न के नीचे दिये गये स्थान पर ही लिखें, कहीं और नहीं, अन्यथा ऐसे उत्तर का मूल्यांकन परीक्षक द्वारा नहीं किया जायेगा।
- अभ्यर्थी उत्तर निर्धारित जगह में ही लिखें। किसी भी परिस्थिति में पूरक उत्तर पुस्तिका नहीं दी जायेगी।
- प्लेप पर "उत्तर के माध्यम" के चौखाने में भाषा हिन्दी अथवा अंग्रेजी में से एक विकल्प को द्वारा चिन्हित करें तथा उत्तर उसी चयनित भाषा में दीजिये।
- किसी प्रश्न में अंग्रेजी व हिन्दी भाषान्तर में कोई अन्तर हो तो अंग्रेजी भाषान्तर को प्रमाणिक माना जाये।
- यदि "प्रश्न पत्र-सह-उत्तर पुस्तिका" कहीं से कटी-फटी या अमुद्रित है, तो शीघ्रताशीघ्र वीक्षक से कह कर उसे बदलवा लें या वीक्षक के ध्यान में ला दें, अन्यथा उसका दायित्व अभ्यर्थी का होगा।
- परीक्षा कक्ष में किसी भी प्रकार के इलेक्ट्रॉनिक संयंत्र के साथ प्रवेश करना सर्वथा वर्जित है।

* * * * *

- Write the required particulars only on the flap provided on the top of "Question Paper-cum-Answer Book"; and not at any other place.
- Do not write any mark of identity inside the "Question Paper-cum-Answer Book" (including paper for rough work) i.e. Roll No., Name, Address, Mobile No./Telephone No., Name of God etc. or any irrelevant word other than the answer of question. Such act will be treated as unfair means. In such a case his candidature shall be rejected for the entire examination.
- A candidate found creating disturbance at the examination centre or misbehaving with Invigilating Staff or cheating will render him liable for disqualification. He shall also be liable for penal action under The Rajasthan Public Examination (Prevention of Unfair Means) Act, 1992.
- The number of questions and their marks are indicated in the "Question Paper-cum-Answer Book".
- The answers of the questions should strictly be written in the space provided below question and not elsewhere, otherwise, such answer shall not be assessed by the examiner.
- The candidate should write the answers in the provided space. No Supplementary Answer Book shall be provided in any case.
- Specify an option of language Hindi or English, by ticking in box of "Medium of Answer" on the flap and answer in the same opted language.
- In any question, if there is any discrepancy in English & Hindi versions, the English version is to be treated as standard.
- In case the "Question Paper-cum-Answer Book" is torn or not printed properly, bring it to the notice of Invigilator for change or direction, at earliest otherwise the candidates will be liable for that.
- Possession of any type of electronic device is strictly prohibited in the Examination Hall.

* * * * *

FOR EVALUATOR'S USE ONLY

EVALUATION TABLE

Q.NO.	MAX. MARKS	MARKS
1	20	
2	15	
3	15	
Examiner's Remarks (if any)		

GRAND TOTAL: IN FIGURES

IN WORDS

SIGNATURE OF EXAMINER(S)

SIGNATURE OF HEAD EXAMINER(S)

Note: Attempt all questions. Marks of each question are mentioned against the question.

नोट: समस्त प्रश्नों के उत्तर दीजिये। प्रत्येक प्रश्न के लिए निर्धारित अंक उसके समक्ष अंकित किये गये हैं।

Question No. 1

[20 Marks]



Write an essay on **any one** of the following in about 500 words –

- (A) Artificial Intelligence and legal regulations
- (B) Judge should live like a hermit and work like a horse

Question No. 2

[15 Marks]

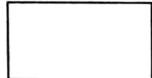


Write an essay on **any one** of the following in about 400 words –

- (A) Rajasthani cuisines
- (B) Pushkar fair and its cultural significance

Question No. 3

[15 Marks]



Write an essay on **any one** of the following in about 400 words –

- (A) Social Media is growing as an independent pillar of Indian Democracy
- (B) Duty of Media : Inform the public or effect the opinion of public

* * * * *

SPACE FOR ROUGH WORK/रफ कार्य हेतु स्थान